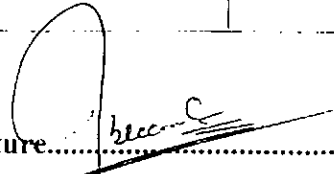


**FORM No. III**

**Statement of movable property on first appointment as on the 31<sup>st</sup> December, 2003**

S.N.	Description of items	Price or value at the time of acquisition and/or the total payments made up to the date of return, as the case may be in case of article purchased on hire purchase or installment basis	If not own name, name and address of person in whose name and his/her relationship with the Government servant	Annual Income derived	Remarks
1.	2.	3.	4.	5	6
1	Ornaments, Fridge. 150 gm Gold, TV, 1000 gm Silver, Sofa, Bedding and others house hold Items.	Approximately 1,00,000/- acquired from time to time from the personal saving of my self and my wife.	Wife Smt. Sheela Kaisth who is also in Govt. service as Lecturer having 28 years service	During my service period also prior to joining my service and also given at the time of marriage given by her parents, also at the time of births of the children.	-
2	<u>As on 31.03.2013</u> I-20 Car	Rs. 6,00,000/-	-	-	-

Date.....

Signature..... 

## FORM No. IV

Statement of Provident Fund and Life Insurance Policy on First Appointment as on the 31<sup>st</sup> December, 2003.

S. N.	Policy No. and date of policy	Name of Insurance Company	Sum insured/date of maturity	Amount of Annual premium	Type of Provident Funds/GPF/C PF Account No.	Closing Balance as last reported by the Audit/Accounts Officer along with date of such balance.	Contribution made subsequently	Total	Remarks ( if there is dispute regarding closing balance, the figure according to the Government servant should also be mentioned in this column)
1.	2.	3.	4.	5	6	7	8	9	10
1	150933348 28-03-2001	-	1,00,000/- 2006	21318/-	G.P.Fund H-Just 1614	1,55,681/- as per statement for the year 2001-2002	5001/-	-	-
2	As on 31.03.2013	-	-	-	-do-	Rs. 20,000,00/-	50,000/-	-	-

Date.....

Signature.....  
